GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA UNSTARRED QUESTION NO. 1714 TO BE ANSWERED ON 18.12.2023

STATUS OF SELF RELIANT INDIA (SRI) FUND

1714. SHRI SUJEET KUMAR: SHRI NIRANJAN BISHI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the number of funds released under the Self Reliant India Fund since its inception in 2021 including Odisha, State-wise;

(b) the criteria used to select the fund receivers across the country;

(c) whether Government plans to increase the amount of credit released under the scheme in future; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

(a) to (d): As a part of Aatmanirbhar Bharat package, Rs 50,000 crore equity infusion for MSMEs through Fund of Funds was announced. Under this fund of Rs. 50,000 crore, there is a provision of Rs.10,000 crore from the Government of India and Rs.40,000 crore through Private Equity / Venture Capital funds. This is a Central Sector Scheme, under which funds are not released to the State Governments. As per the Self Reliant India (SRI) Fund guidelines, MSMEs, defined as per the MSMED Act, as amended from time to time, are eligible for consideration. The equity support is provided to all existing and interested MSMEs which, after assessment, are found viable, whose growth trajectory is positive and who have a defined business plan for growth indicating positive funds flow. Since inception, the State-wise details of funds infused as equity in MSMEs, including the state of Odisha under the Self Reliant India (SRI) Fund, till 30.11.2023, are annexed.

Annexure

S. No.	State	Amount released till 30.11.2023
_		(in Rs. Crore)
1.	Andhra Pradesh	2
2.	Assam	1
3.	Bihar	69
4.	Chandigarh (UT)	59
5.	Chhattisgarh	1
6.	Delhi	767
7.	Dadra & Nagar Haveli	4
8.	Goa	4
9.	Gujarat	317
10.	Haryana	631
11.	Himachal Pradesh	1
12.	Jharkhand	1
13.	Kerala	24
14.	Karnataka	1404
15.	Madhya Pradesh	175
16.	Maharashtra	2179
17.	Odisha	2
18.	Puducherry	1
19.	Punjab	12
20.	Rajasthan	43
21.	Tamil Nadu	498
22.	Tripura	1
23.	Telangana	126
24.	Uttarakhand	1
25.	Uttar Pradesh	116
26.	West Bengal	15
	Total	6,454

Annexure referred to part (a)to(d) of the Rajya Sabha Unstarred Question No. 1714 for answer on 18.12.2023.

Source: NSIC Venture Capital Fund Limited.